

Number of Industrial Licences given for Establishing Industries in Andhra Pradesh

572. SHRI G. S. REDDI: Will the Minister of INDUSTRY be pleased to state:

(a) the number of industrial licences given for establishing industries in Andhra Pradesh between April and September, 1977;

(b) whether this number is less than the figure for a similar period in 1976; and

(c) if so, reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) 16 Industrial licences and 14 letters of intent were issued during April-September, 1977 for establishing industries in Andhra Pradesh.

(b) Yes, Sir.

(c) Industrial licences are issued on the basis of merits of the application after taking into consideration the techno-economic features of the proposal, capacity approved/installed, demand, applicant's experience and suitability, foreign collaboration, if any involved, savings/outgo of foreign exchange, etc.

Non-implementation of recommendation of Sinha Committee by Indian Institute of Mass Communication

573. SHRI PRADYUMNA BAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) number of persons specialising in communication working in the Indian Institute of Mass Communication, New Delhi.

(b) the reason why the recommendation of the Sinha Committee have not been followed although it strongly pleaded for a change in the Indian Institute of Mass Communication;

(c) whether students as well as teachers are still harassed for the genuine demands for the betterment of the education and the academic change; and

(d) whether some casual labourers have not been regularised even after nine long years of service in the Institute?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L.K. ADVANI): (a) Eleven.

(b) The recommendations of the Sinha Committee are under consideration of Government.

(c) No, Sir.

(d) No, Sir

Police Commissioner for Delhi.

574. SHRI MANORANJAN BHAKTA:
SHRI ARJAN SINGH BHADORIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have since decided to set up a police Commissionerate in Delhi to combat law and order situation in the capital effectively; and

(b) if so, the details of the proposed set up and what action has so far been taken in that direction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) It is proposed to bring forward a comprehensive legislation for this purpose as early as possible. Details of the same are being worked out.

Report of Kuldip Nayar Committee on set up of Samachar

575. SHRI MANORANJAN BHAKTA:
SHRI M. RAMGOPAL REDDY;
DR. VASANT KUMAR PANDIT;
SHRI O.P. TYAGI:
SHRI UGRASEN:
SHRI M. KALYANASUNDARAM:
SHRI YUV RAJ:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Kuldip Nayar Committee on the set-up of Samachar has since submitted its report and if so, what its main recommendations; and

(b) whether Government have taken any decision about the reorganisation of the present set-up of the Samachar News Agency and if so, the details thereof?